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Title: Regarding atrocities on women in Odisha.

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):

Mr. Speaker, Sir, I appreciate the fact that a lot of MPs of Odisha have raised Mamita Meher murder case here. I would like to draw the attention of this august House to this barbaric, brutal, gruesome and heinous crime which had occurred on 8th October, 2021 in which a young lady from my Parliamentary constituency has been cut into small, small pieces, burnt with acid, put in a gunny bag and buried.

Sir, we all understand that law and order is a State subject and we respect the quasi federal arrangement of our Constitution. However, people cannot be denied of their fundamental right to life. This is the problem in Odisha.

According to the NCRB Report, Odisha is second highest in the country as far as atrocities on women are concerned. As far as cyber crime offences against women are concerned, Odisha is the highest in the country. Over 7,000 children are missing. They have been kidnapped. Their whereabouts are unknown.

I request the Government, through you, that some sort of action has to be taken and the State Government should be impressed upon that the victims should be given justice and this sort of atrocities on women should be discontinued. Thank you very much.

माननीय अध्यक्ष: श्री के. मुरलीधरन – उपस्थित नहीं

